

## NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that the following final hearing matters will be taken up from the cause list dated 5<sup>th</sup> and 6<sup>th</sup> November 2020, for hearing on 5<sup>th</sup> and 6<sup>th</sup> November 2020 as per the sequence mentioned in Column no. 3:

Sitting	Date	Sr. No. of the matter which will be taken up for hearing.
<b>The Hon'ble Shri Justice M. S. Sonak</b>	<b>05/11/2020 (Thursday)</b>	Final hearing matters pertaining to :  1. Appeal from Order : Sr. No. 202  2. Criminal Appeals : From Sr. 201( P.H.), 203 to 215  <b>Note:</b> Out of these matters, if any matter/s is/are not taken up on this day, the same will be taken up on <b>6<sup>th</sup> November 2020</b> in addition to the following pre-scheduled matters.
	<b>06/11/2020 ( Friday)</b>	Final hearing matters pertaining to :  1. Criminal Appeals : From Sr. No.216 to 230

By Order

**High Court of Bombay at Goa,  
Panaji.**

**Date : 4<sup>th</sup> November 2020**

**(Kiran A. Bagi)**

**Registrar ( Judicial )**